

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 415/TT/2014

Date: 10.12.2014

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for Solapur STPP (2x660 MW)" in Western Region

Sir,

Please refer to the Commission's Record of Proceedings (Date of hearing: 24.11.2014) on your above mentioned petition mentioned, seeking certain information by 26.12.2014. It is requested that the following further information may also be furnished on affidavit, with advance copy to the respondents/ beneficiaries, latest by 26.12.2014:-

- a) Status of commissioning of the assets. Auditor / Management certificates and Tariff Forms for the assets, if there is any change in their COD;
- b) Form-9 (Details of allocation of corporate loans to various transmission elements) in respect of all the assets;
- c) Computation of interest during construction with links for all the assets from date of infusion of debt fund up to COD as per Regulation 11 (A) (1) of the 2014 Tariff Regulations;
- d) Form-4 A "Statement of Capital Cost", in respect of all the assets, as per Books of Accounts (accrual Basis) for all the assets;
- e) Methodology to be adopted for calculating depreciation and life of the asset during the period of shifting of ICT-III from Wardha S/S to Solapur S/S when it will not be available for use, and also the treatment after commissioning at Solapur S/S; and

2. The petitioner is further requested to submit the editable soft copy of the detailed calculation indicating computation of interest during construction, and also other calculations as per forms (in excel format) and any other information submitted in response to this query also in the form of CD.

Yours faithfully,

Sd/-  
(Dr. P.K. Sinha)  
Asst. Chief (Legal)